GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF MILITARY AFFAIRS **RAJYA SABHA UNSTARRED QUESTION NO.2263** TO BE ANSWERED ON 9th August, 2021

DISABLED TRAINEE OFFICIALS

2263 SHRI REWATI RAMAN SINGH:

Will the Minister of Defence be pleased to state:

(a) the details of trainee officials who became disabled during training in Army in 2019-20;

(b) the number of trainee officials who were provided with alternative employment on becoming disabled during 2019-20; and

(c) the details thereof?

ANSWER MINISTER OF STATE IN THE MINISTRY OF DEFENCE SHRI AJAY BHATT

(a) 26 Cadets became disabled during training in Indian Army in 2019-20 as per Appendix.

(b) & (c): No alternative employment in Army was provided to any disabled cadet. However, Sanction of Government of India exists for according Priority-1 for the purpose of employment, to cadets boarded out on medical grounds attributable to Military Training (Annexure).

APPENDIX REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 2263 FOR ANSWER ON 09.08.2021 REGARDING 'DISABLED TRAINEE OFFICIALS'.

LIST OF CADETS WHO UNDERWENT INVALIDMENT MEDICAL BOARD (IMB) DURING TRAINING YEAR 2019-20

S. No	ARMY NO, RANK & NAME	UNIT
1	GC-39387 Cadet Yashveer Yadav	NDA Khadakvasla
2	GC-49079 Cadet Gurav Omkar Anant	IMA Dehradun
3	GC-29112 Cadet Anant Dev Raj	OTA Chennai
4	GC-48856 Cadet SP Gupta	IMA Dehradun
5	GC-39506 Cadet Aditya Kumar	NDA Khadakvasla
6	TES-3448 Cadet Chilrup Shetty	CTW MCEME, Secunderabad
7	TES-3497 Cadet Ayush Singh	OTA Gaya
8	GC-37760 Cadet Rohit Kumar Choubey	NDA Khadakvasla
9	GC-3347 Cadet Ankit Yadav	CTW MCTE, Mhow
10	No-38794 Cadet V Koustubh Rao	NDA Khadakvasla
11	TES-2963 Cadet Abhishek Singh	CTW MCEME, Secunderabad
12	TES-3544 Cadet Vipin Joshi	OTA Gaya
13	No-39033 Cadet Himanshu Tetarwal	NDA Khadakvasla
14	No-29230A Cadet Akarsh Kumar Rawat	OTA Chennai
15	No-39108 Cadet Swaraj Singh Dhami	NDA Khadakvasla
16	TES-3410 GC Satya Prakash Pandey	CTW MCTE, Mhow
17	No-38987 Cadet Sahil Kaushik	NDA Khadakvasla
18	No-29043A Cadet Hitesh Kumar Purohit	OTA Chennai
19	No-29047A Cadet Saswant Dalai	OTA Chennai
20	No-38834 Cadet Bibinraj RB	NDA Khadakvasla
21	No-38109K Cadet Vickrant Raj	NDA Khadakvasla
22	No-29239A Cadet Dhanush Varanasi	OTA Chennai
23	No-49423D Cadet Mayur Rajesh Talware	IMA Dehradun
24	No-48799N Cadet Vikram Shingade	IMA Dehradun
25	No-29578 Cadet Bhalerao Rishabh Bharat	OTA Chennai
26	TES-3467W Cadet Pratyush Bhangalia	CTW MCEME, Secunderabad

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 2263 FOR ANSWER ON 09.08.2021 REGARDING 'DISABLED TRAINEE OFFICIALS'.

No 14024/3/95-Estt(D) Government of India Ministry of Personnel, Public Grievances and Pension Department of Personnel and Training

> New Delhi 110001 June 4, 1997

OFFICE MEMORANDUM

SUBJECT: <u>GRANT OF PRIORITY TO RECRUITS/OFFICER CADETS WHO ARE</u> <u>MEDICALLY BOARDED OUT</u>

The undersigned is directed to say that the Committee on problems of ex-Servicemen had recommended that recruits/officer cadets who are boarded out on medical grounds attributable to their military training should be accorded Priority for the purposes of Employment.

2. The above recommendations have been examined in consultation with the Ministry of Labour (DGET), and it has been decided to accept the same. Consequently, the list of categories to whom priorities have been allowed circulated vide this Department's O.M. No. 14034/3/84-Estt(D) dated 31.07.1984 stands modified to the extent that under Priority I, recruits/officer cadets who are boarded out on medical ground attributable to their military training will now be included and shown at S. No.6.

3. Ministry of Finance, etc. are requested to bring the above decision to the notice of all concerned for necessary action.

Sd/-(K.K. JHA) Director

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All Ministries/Departments of the Government of India.

Copy to:-

- 1. The Comptroller and Auditor General of India.
- 2. Rajya Sabha Secretariat/Lok Sabha Secretariat.
- 3. All Union Territory Administrations.
- 4. All attached/subordinate offices under the Department of Personnel and Training.
- 5. National Commission for SC/ST.
- 6. Ministry of Labour (DGET), Shram Shakti Bhavan, New Delhi with reference to their D.O. No. DGET-U-110011/9/95-EEI(pt) dated 2.5.1997.
- Ministry of Defence, Deptt of Defence, South Block, New Delhi-110011 with reference to D.O. No. 08/US/D(Res)/91 dated 11th November, 1994
